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MR. DEPUTY CHAIRMAN: You will have to conclude now.

連続してまた。

श्री कल्पनाच में ग्रभी खत्म कर रहा हू।

मैं अपने विरोधी पार्टी के लोगों को भी कहना चाहता हू कि जो हमारे देण भें एक तरफ तो कहते हैं कि बगला देश को मान्यता दो और दूसरी तरफ तालाबंदी कराते हैं, जब तालाबंदी होगी, जब हड़ताल होगी तो उत्पादन घटेगा, महंगाई बढ़ेंगी, प्राइसिज बढेंगे। मैं वित्त मंत्री जी से कहना चाहता हू कि it is a national emergency on the economic front. Let the Government work to dynamise the economy on was footing. We must have determination to fight inflamation in some way as we had faced Chinese and Pakistani aggression.

जब तक यह सरकार देश की जनता को भर पेट मोटा भ्रनाज, मोटा कपडा, पढ़ाई एवम् दवाई का इंतजाम नहीं कर लेती है तब तक इसे अपने को समाजवादी कहने का श्रधिकार नहीं है।

अगर देश की मरकार यह निश्चय कर ले कि पांच वर्ष तक इस देश में कोई हडताल नहीं होगी, कोई तालाबंदी नहीं होगी और स्रगले पांच वर्षों में हम हिन्द्स्तान की जनता को मोटा कपडा श्रौर मोटा ग्रनाच देकर दम लेंगे, विरोधी दलों को राष्ट्रीय ग्राधिक सकट की इस बेला में देश की जनता के हितो को प्राथमिकता देते हुए सरकार का साथ देना चाहिए। इसलिए मैं चाहता हं कि पांच वर्ष तक इस देश में तालाबन्दी और हड़तालें बन्द होनी चाहिए और हमें दाम बांधो की नीति ग्रस्तियार करना चाहिए ग्रीर समता के द्वारा सम्पन्नता के ग्राधार पर ग्रपनी ग्राधिक व्यवस्था को सूलझाना चाहिए जिसमे हमारा यह मुल्क उन्नति के रास्ते पर अग्रसर हो मके । इन गब्दों के साथ मैं स्रापको धन्यवाद देता हं ग्रीर ग्रयना भाषण समाप्त करता हैं।

MR. DEPUTY CHAIRMAN: Now Mr. Qureshi will make a statement.

STATEMENT BY MINISTER

Railway Accident between Yadugram Block Hut and Gurpa Station of Eastern Railway on 23rd August, 1974

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): Sir I regret to inform the House of an accident which took place on the Grand Chord section of the Eastern Railway on 23-8-1974.

At about 0530 hours on 23-8-1974, while goods train No. 1211 Up was approaching the Up distant signal of Nathganj station on the Grant Chord section of Dhanbad Division of the Eastern Railway, 10 of its wagons got derailed blocking both the Up and Down lines. After the clearance of all infringements on the Down line 1700 hours, the relief trains including the cranes were to be removed from the Down line for the passage of 9 Down Doon Express. The first part of the assembly comprising of Gaya based Accident Train and 120 tonne crane left the site for Gurpa at 1810 hours. However, second part of the assembly comprising of Gomoh based Accident Relief Train, along with three re-ailed wagons could not be despatched to Dilwa on account of the engine of this Accident Relief Train having Consequently another engine was called for from Gujhandi. While coupling up this engine with the second assembly, the latter rolled towards Gurpa because of a steep falling gradient. This rolling assembly collided with the first Accident Relief Train assembly between Yadugram Block Hut and Gurpa station at hours.

As a result of the collision, 15 railway staff including Assistant Security Officer, Dhanbad, were killed and another 7 injured of whom 2 sustained grievous injuries. A sum of Rs. 500 to the next of the kin of each of the dead persons excepting one who has not been identified so far, and

[Shri Mohd. Shafi Qureshi.]

Statement

Rs. 400 to each of the two grievously injured persons has been made. The General Manager has also sanctioned a special posthumous grant of Rs. 2,000 in respect of the dead persons who have been identified.

Additional Commissioner of Railway Safety is expected to commence his statu-

tory enquiry into this accident on 27th August, 1974.

MR. DEPUTY CHAIRMAN: The House stands adjourned till 11.00 A.M. on Monday.

The House then adjourned at twelve minutes past six of the clock till eleven of the clock on Monday, the 26th August, 1974.